

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

MA-404/01 for  
deletion of  
party.

~~Patra~~ Bench  
7/12

MA-404/01 for  
deletion of  
party.

~~Patra~~ Bench  
19/12

Free copy of  
the order dt. 20.12.01  
given to the both  
counsel.

~~Patra~~  
27/12

~~Patra~~  
27/12

S.O

Counter not  
filed.

~~Patra~~ Bench  
24/1

Counter by  
R-1 to R-3 not  
filed.

~~Patra~~ Bench  
4/3

Order dated 04.02.04.

Mr. S.D. Das, Ld. Counsel for the  
applicant is sorry to be ill and is  
sorry for on his behalf through a  
memo filed by Mr. Phillip Kumar  
Mallik, Advocate, the matter is  
admitted to be taken up on 07.02.04.

~~Vice-Chairman (A)~~

~~Vice-Chairman (J)~~

2.2.04:

None appears for either side on calls.  
The case is dismissed for default.

~~Vice-Chairman (J)~~

~~Vice-Chairman (A)~~